

Applicant

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 132/1995 O.A. NO. 133/1994

New Delhi this the 14th day of February, 1996.

HON'BLE SHRI JUSTICE P.K.SHYAMSUNDAR, ACTING CHAIRPAN HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Ved Prakash Sharma 5/0 Vasudev Sharma, Retired P.R.I.(P) Delhi G.P.O., R/O East Azad Nagar, Delhi-51. C/O Shri Sant Lal, Advocate, C-21(B), New Multan Nagar, Delhi-110056.

( By Shri Sant Lal, Advocate )

## -Versus-

- Shri S. C. Mahalik, Secretary, Ministry of Communications, Department of Posts, Dak Bhawan, New Delhi-110001. 1.
- 2. Smt. Padma Balasubramaniam, Chief Postmaster General, Delhi Circle, Meghdoot Bhawan, New Delhi-110001. Respondents

( By Shri M. K. Gupta, Advocate )

## ORDER (ORAL)

Shri Justice P. K. Shyamsundar,

At the hearing of this contempt matter, it was submitted by the counsel for respondents that the direction given by the Tribunal while disposing of the original proceedings has since been complied with in its entirity and, therefore, these proceedings for taking action under the contempt of courts jurisdiction may be dropped. Learned counsel for the petitioner endorses the submission made by the respondents.

In the circumstance, we think it unnecessary to pursue this matter further and we direct dropping of these proceedings.

( K. Mithukumar ) Mamber (A)

Ole Sle aandardy

( P. K. Shyamsundar ) Acting Chairman